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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 168/9/NCLT/AHM/2018


Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2018

Name of the Company: MFC Transport Pvt Ltd.
V/s.
Essar Heavy Engineering Services Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Raheel Patel Ado. Respondent 
2. I/b. Nanavati
Associates

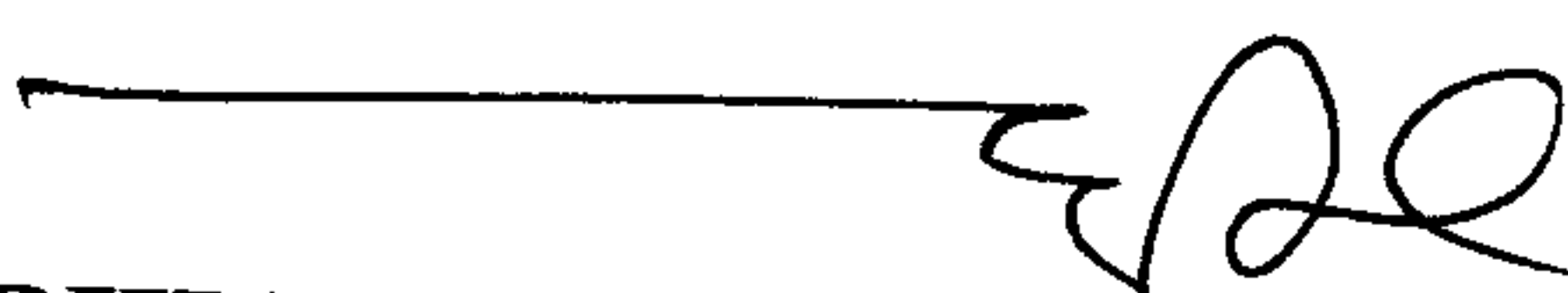
ORDER

None present for the Operational Creditor/petitioner. Advocate Mr. Raheel Patel is present for the Respondent.

At the request of counsel for the Respondent, the matter is adjourned.

List the matter on 31.08.2018


MANORAMA KUMARI
MEMBER JUDICIAL


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL

Dated this the 14th day of August, 2018